

ITEM NO.32

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3703/2024

SURYA PAL PRAJAPATI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 14-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Mr. Shaurya Sahay, AOR

Mr. Aditya Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Certificate of service from the concerned High Court is
awaited in respect of Respondent No.2.

Photocopy of original records of the High Court and the Trial
Court have also not been received.

Let reminder be issued for Original Record as well as for
certificate of service.

List again on 8.4.2025

SUJATA SINGH
Registrar

MG